

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4355  
TO BE ANSWERED ON MONDAY, March 22, 2021/Chaitra 1, 1943 (Saka)**

**Special Financial Packages**

†4355. SHRI. RAMESH CHANDRA MAJHI

Will the Minister of FINANCE be pleased to state:

- (a) whether various State Governments including Odisha and the States of North East have requested the Union Government to provide special financial packages;
- (b) if so, the details thereof along with their demands, State-wise; and
- (c) the action taken by the Government on these requests of the States for providing special economic packages?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHR ANURAG SINGH THAKUR)**

(a) and (b): The Department of Expenditure, Ministry of Finance has received requests from the States of Andhra Pradesh, Goa, Manipur and Nagaland for the special financial packages. The State Government of Andhra Pradesh has sought release of Rs.700 crore under the Special Development Package for backward areas of the State. The State Government of Goa has sought a Diamond Jubilee Year Package amounting to Rs. 500 crore for celebration of liberation from Portuguese Rule. The State Government of Manipur has sought a Special Economic Package amounting to Rs.14,567 crore including various sectors of economy. The State Government of Nagaland has sought a Special Assistance Package amounting to Rs. 700 crore covering various sectors of economy.

(c) Following the scheme guidelines, the Union Government examines requests of the State Governments and transfers resources to States as grants-in-aid subject to availability resources within gross budgetary support. The release of funds to the State of Andhra Pradesh under the Andhra Pradesh Reorganisation Act, 2014 is based on recommendations of the NITI Aayog subject to availability of resources with the Union Government within gross budgetary support.

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